(d) and (e): While there was some tension in certain parts of the State immediately following the incidents which took place, during 4—7 February, the Government of Uttar Pradesh has taken necessary steps to bring the situation under control, including the deployment of of police and PAC in sensitive areas. The situation has since considerably improved and strict vigil is being maintained.

A one-man Judicial Commission, headed by Justice (Retired) Mirza Mohd. Murtza Hussain- has been appointed by the State Government to enquire into the incidents.

Infiltrators from Bangladesh in various Parts of the Country

*108. SHRI K. R. MALKANI : Will the Minister of HOME AFFAIRS be please to State :

- (a) whether it is a fact that 2,500 Bangladesh have illegally settled. down even in Bikaner, which is thousands of kilometres from Bangla-desh;
- (b) what are the details regarding the number of infiltrating Bangladeshis in different States and Union Territories of India;
- (c) what steps Government are taking to stop this infiltration and send back the infiltrators; and
- (d) what is the measure of success achieved in this repsect during the last three years?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (d) There are no reports with Government that 2,500 Bangladeshis have illegally settled down in Binaker district in Rajasthan. However, Government is aware of the problem of illegal Bangladeshis nationals who surreptitiously enter the country and are able to mingle easily with the local population because of ethnic and linguistic similarities. As such, it is difficult to have a firm estimate of the number of Bangladeshi nationals who have illegally settled down in the country, There are standing instructions to the State Governments and Union Territory Administrations to intensify efforts to detect such illegal Bangla" deshi national and deport them 10 Barglades and to also sensitise the local population about

the seriousness of the problem. Besides, various others measures, including strengthening of the Prevention of Infiltration Foreigners (PIF) and Mobile Task Force (MTF) Schemes, issue of Identity Cards to people residing in the border areas, etc; have also been taken/are being taken to detect and deport them. Efforts are also continuing through official level discussions with the Bangladesh Government to settle means to amicably resolve the problem of infiltration from across the border.

पेट्रोलियम कंजरवेशन रिसर्थ एसोसिएशन की स्रोजें

* 109. श्रीमति सुषमा स्वराजः श्री राम जेठमलानीः

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पेट्रोलियम कजर-वेशन रिसर्च एसोसिएशन ने ऐसे विभिन्न तरीके ईजाद किए हैं जिनसे देश में 7 लाख किलोलीटर पेट्रे.लियम उत्पादों की बचत की जासकती है;
- (ख) यदि हां, तो इस संबंध में तथ्य क्या हैं;
- (ग) देश में इस लक्ष्य की प्राप्ति के लिए क्या-क्या उपाय मौजूद हैं;
- (घ) क्या सरकार ने इन उपायों की लागू करने के बारे में गंभीरता पूर्वक मनन किया है; और
- (ङ) यदि हां, तो उपर्युक्त उद्देश्य के लिए इससे संबंधित परियोजना के क्रियान्वयन पर कुल कितना व्यय होने के सम्भावना है ?

पेट्रोलियम और प्राकृतिक गैस मंद्रालत के राज्य मंत्री कैट्टन सतीश शर्मा (क) से (ङ) पेट्रोलियम सरक्षण अनु संधान संघ (पी सी आर ए) के माध्यम से तथा इसके द्वारा किए गए विभिन्न कार्य-कलापों